## <u>Peclaration of Assets and Liabilities</u>

Year. 2020-2021

	1, Kumax Kamlest Kim Mar son/daughter/wife or late Amik Singh
	aged 50 years, belonging to Bihar Legislative Assembly secretarie
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
U	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

interests

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	10000/2	5000/~			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	75000/~	A 6000/	NJL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	MIL
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 250000/	LIC 250000/s	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	MIL	NIL	NIL	NIL
(vI)	Jewellery (give details of weight and value)	10 gm	20 gm	NIL	NIL	NIL
(vli)	Other assets, such as values of claims /	NIL	MIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

Kr. Kamlesh Kinkar

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## B. <u>Details of Immovable assets</u>

[Note: Properties in Joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr.	have to be [ndicated]  Description	Self	Spouse Namo(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)·	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NEL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		5.46 Zicimal Hougarhi Munges	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HIL	NIL	NIL.	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NJL	HOUSE Corcomplete	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI, V.M.C. Patona	7200000
49	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NJL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	MIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- CURPK 9913M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	4.474.490 - 77	
	(iv) Property Tax		

## Personal Detail GPF/CPF/PRAN No. PTS/BLA-1176 Male (M/F) Gender : Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihar Legislative Assembly Secretariat (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Khagaria I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Kr. Kermlesh Kimkar

Name of Employee: Kumar Kormlesh Kin Kaz

Designation: Library Attendant

Department: Library

Note:

Place: Patna

Date: 15-02-2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Komlish Kinnar